

**DIVISION BENCH**                      **ITEM NO.152**  
**NATIONAL COMPANY LAW TRIBUNAL**  
**ALLAHABAD BENCH**  
**PRAYAGRAJ**

**CA No.13/2016, CA No.18/2016, CA No.203/2017, CA No.263/2019 &**  
**CA No.24/2022 IN CP No.14/ND/2015**

**CORAM:**

- 1. SHRI PRAVEEN GUPTA,  
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,  
HON'BLE MEMBER (TECHNICAL)**

**Date of Order: 25<sup>th</sup> April, 2024**

**Attendance-Cum-Order Sheet of the Hearing.**

<b>NAME OF THE COMPANY</b>	<b>MRS. NITA DUBE &amp; ANR V/S TEJ KUMAR BOOK DEPOT PVT LTD &amp; ORS</b>
<b>UNDER SECTION</b>	<b>397/ 398 OF COMPANIES ACT, 1956</b>

**THROUGH PHYSICAL/VIRTUAL HEARING:**

**ORDER**

Due to paucity of time, the matter could not be taken up, hence adjourned  
to 11<sup>th</sup> July, 2024.

**-Sd-  
(Court Officer)**

**25<sup>th</sup> April, 2024**

*Avaneesh Kumar Singh  
(Stenographer)*